

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.07.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4229 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Sharad Kumar Bakliwal Vs. J.P. Engineering Pvt. Ltd.	Amol Vyas
2.	I.A. No. 4240 of 2025 in Comp. App. (AT) No. ____ of 2025	Padam Singhee Vs. The Official Liquidator	Naman Sharma

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